

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① DEV ESHWAAR. J
Counsel for Respondent
For M/s. SHIVA KUMAR & SURESH

② M. A. Mudimannan
Adv.
(M.A. MUDIMANNAN)

Counsel for
Petitioner

ORDER

Mr. M.A. Mudimannan, Counsel for Petitioner present. Mr. J. Dev Eshwaar Counsel for Respondent also present. Counsel for Respondent has filed counter and a copy of which is given to the other side today itself. Counsel for Petitioner very fairly admitted that though the counter has been filed by the Respondent, but there are chances of settlement. In view of it, we direct both the parties to explore the possibilities of settlement. At request, time is enlarged. Put up on 17.07.2017.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)